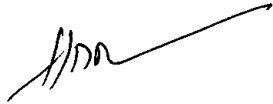


For information of Nationalized banks
SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.5.2015 to 31.5.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.4,80,000/- + interest	91 days/ 16.5.2015	Three months (91 days)
2	Rs.13,10,694/- + interest	Two years/ 16.5.15	One year
3	Rs.1,06,05,729/- + interest	8 weeks (56 days)/ 18.5.2015	08 weeks (56 days)
4	Rs. 10,33,179/-+ int.	91 days/ 22.5.2015	90 days
5	Rs.56,00,022/- + interest	One year/ 22.5.2015	1 year
6	Rs.2,81,04,716/- + interest	Six months/ 22.5.2015	Six months
7	Rs.4,24,083/- + interest	One year/ 28.5.2015	One year
8	Rs.5,86,836/- + interest	One year/ 28.5.2015	One year
9	Rs.10,07,645/- + interest	91 days/ 26.5.2015	Three months (91 days)
10	Rs.6,24,342/- + interest	Six months/ 26.5.2015	Six months Vide Hon. Ct. orders dated 20.7.12, every time for six months.
11	Rs.74,29,987/- + interest	One year/ 27.5.2015	One year
12	Rs.11,44,696/- + interest	29.5.2015	Three months (91 days) Vide orders of Hon. Court dated 22.2.2013 to be renewed for three months on each occasion until further orders.
13	Rs.3,26,256/- + interest	One year/ 29.5.2015	1 year
14	Rs.1,62,797/- + interest	One year/ 31.5.2015	One year

Dated: 1.5.2015


Drawing & Disbursing Officer,
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 4 P.A. to Ld. Registrar (Misc.)
- 5 P.A. to Ld. Registrar (Admn. G.)
- 6 P.A. to Ld. Addl. Registrar (S.C.C.)
- 7 Drawing & Disbursing Officer
- 8 B.O.